

DIVISION BENCH
COURT - I

O-201

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/51(KB)2018
IA(I.B.C)/65(KB)2019, IA(I.B.C)/1692(KB)2023,
IA(I.B.C)/578(KB)2019, IA(I.B.C)/799(KB)2022,
IA(I.B.C)/528(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ANDMAN SEA FOODS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For State Bank of India
Mr. Snehasish Chakraborty, Adv.

Mr. Nimish Mishra, Adv.] For Suspended Board of company liquidation
Mr. Sailesh Mishra, Adv.
Mr. Abir Mondal, Adv.

Mr. Rishav Banerjee, Adv.] For Liquidator
Mr. Arun Gupta, CA

Mr. Praveen Bansal, IP] For Andaman Sea Foods Private Limited

ORDER

1. Ld. Counsel for the parties present.
2. IA(IBC)/65/(KB)2019 & IA(IBC)/578(KB)2019
 - a. Head Ld. Counsel, Mr. Rishav Banerjee along with Mr. Arun Gupta, Ld. Professional.
 - b. List these matters for conclusion of arguments on **24.07.2024** at 04:00PM

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)